

ORDER SHEET

Q.A / MA / RA / CP NO. 45/06 OF 20Applicant/s Pal Chand Respds. m/o RailwayAdvocate for Applicant/s A.K. Dave Advocate for Respondent/s P. Mathur

Notes of the Registry	Orders of the Tribunal	Sheet No. / 7
	12.11.2009 Hon'ble Mr. Justice A.K. Jais Hon'ble Mrs. Manjulika Gauram, M(A) Learned counsel reported to be ill. Adjourned. 16.02.2010 List on M. Jais A.M. Shashi / - Dt. 16.02.10 Sri P. Mathur, counsel for respondents raised preliminary objection regarding delay and also on the ground that Review Application against Order on Execution Application is not maintainable. Learned counsel for applicant on the other hand stated that in CA filed by the respondents, there are glaring mistake. Having heard parties counsel, we are firmly of the opinion that the Rev. Appl. filed against the order on Execution Application is not maintainable. Accordingly Rev. Application is dismissed. (D. C. Lakha) AM CAK. Gaur J.M.	